

**HIGH COURT OF TRIPURA
AGARTALA**

Dated, Agartala, the 18th January 2018

NOTIFICATION

No.F.11(2)(a)-HC/18/976 The Hon'ble High Court has been pleased to promote **Shri Motom Debbarma**, a Grade-III member of Tripura Judicial Service, now posted as Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Kanchanpur, North Tripura Judicial District to Grade-II of the Service in the admissible Grade Pay with other allowances as admissible from time to time.

No.F.11(2)(a)-HC/18/977 The Hon'ble High Court has been pleased to promote **Smti. Debaleena Kilikdar**, a Grade-III member of Tripura Judicial Service, now posted as Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr.Div.), Sonamura, West Tripura Judicial District to Grade-II of the Service in the admissible Grade Pay with other allowances as admissible from time to time.

No.F.11(2)(a)-HC/18/978 The Hon'ble High Court has been pleased to promote **Shri Sarbajeet Choudhury**, a Grade-III member of Tripura Judicial Service, now posted as Civil Judge (Jr.Div.)-cum-Judicial Magistrate First Class, Kailashahar, Unakoti Judicial District to Grade-II of the Service in the admissible Grade Pay with other allowances as admissible from time to time.

No.F.11(2)(a)-HC/18/979 The Hon'ble High Court has been pleased to promote **Smti. Aparajita Debbarma**, a Grade-III member of Tripura Judicial Service, now posted as Civil Judge (Jr.Div.)-cum-Judicial Magistrate First Class, Belonia, South Tripura Judicial District to Grade-II of the Service in the admissible Grade Pay with other allowances as admissible from time to time.

No.F.11(2)(a)-HC/18/980 The Hon'ble High Court has been pleased to promote **Shri Sushanta Debbarma**, a Grade-III member of Tripura Judicial Service, now posted as Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Agartala, West Tripura Judicial District to Grade-II of the Service in the admissible Grade Pay with other allowances as admissible from time to time.

Their posting orders will be issued separately. The promotees may join in their promotional grade, but they will continue to hold their present post till their posting orders in the promotional grade are issued.

Sd/-

(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL


No.F.11(2)(a)-HC/18/981-1031

Dated, Agartala the 18th January 2018

Copy to:-

1. The Accountant General, Tripura, Agartala.
2. The Secretary, Law Department, Government of Tripura, Agartala.
3. The Registrar (Vigilance), High Court of Tripura, Agartala.
4. The Registrar (Judicial), High Court of Tripura, Agartala.
5. The District & Sessions Judge, South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur.

6. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
7. The Secretary, High Court Legal Service Committee, High Court of Tripura, Agartala.
8. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
9. The Judge, Family Court, Agartala, West Tripura Judicial District/Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
11. The Registrar (Admn.), High Court of Tripura, Agartala.
12. The Sr. Protocol Officer, High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. The Secretary to Hon'ble Judges, High Court of Tripura, Agartala.
17. Treasury Officer, Treasury No. I & II, Agartala, West Tripura Revenue District/Kailashahar, Unakoti Revenue District/Belonia, South Tripura Revenue District/Shepahijala, Shepahijala Revenue District.
18. The Sub-Treasury Officer, Kanchanpur, North Tripura Revenue District/Sonamura, Sepahijala Revenue District.
19. The Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div.), Sonamura, West Tripura Judicial District/Kanchanpur, North Tripura Judicial District.
20. Shri Motom Debbarma, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Kanchanpur, North Tripura Judicial District.
21. Smti. Debaleena Kilikdar, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Sonamura, West Tripura Judicial District.
22. Shri Sarbajeet Choudhury, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kailashahar, Unakoti Judicial District.
23. Smti. Aparajita Debbarma, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Belonia, South Tripura Judicial District.
24. Shri Sushanta Debbarma, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Agartala, West Tripura Judicial District.
25. The Assistant Registrar (Admn), High Court of Tripura, Agartala.
26. The System Assistant, High Court of Tripura, Agartala for uploading the Notification in the official Website of the High Court of Tripura.
27. The Manager, Tripura Government Press, A. D. Nagar, Agartala for publication of the above notification in the next issue of Tripura Gazette.
28. The Superintendent, Estt. Section, High Court of Tripura, Agartala.
29. Personal files of the Officer concerned.


 Registrar General